

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:865  
ANSWERED ON:08.08.2013  
SPECIAL POLICY  
Vijayan Shri A.K.S.

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Union Government in consultation with the State Governments will shape out a special policy for charges of water used for industrial purposes keeping in view the availability of meagre water resources for drinking and irrigational purposes and encourage industry to convert sea water for industrial purposes;

(b) if so, the details thereof; and

(c) the time by when final decision in this regard is likely to be taken?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) The Union Government has no plan to formulate a special policy for fixing charges of water for different uses. State Governments plan the utilization and allocation of water as per availability and demand and levy charges for different uses as per regulatory and development needs of the respective States.

(b) & (c) Do not arise in view of reply to part (a) above.